# GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION No. 4454 TO BE ANSWERED ON 20.03.2020

### **Allocation of Funds under CAMPA**

# 4454. SHRI VIJAY BAGHEL: SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of ENVIRONMENT FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the funds allocated under Compensatory Afforestation Fund Act, 2016 (CAMPA) fund to each State in the country during the last three years along with the present status and utilized funds by the State Governments;
- (b) the details of development works undertaken in Chhattisgarh during the last three years;
- (c) whether the Government has committed to the works to be undertaken for spending the said allocation along with the time limit set for spending the said fund; and
- (d) if so, the details thereof and steps taken to increase the green cover?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

- (a) The Compensatory Afforestation Fund (CAF) Act, 2016 has come into force with effect from 30.09.2018. This has resulted in establishment of two special funds out of the compensatory levies, namely the "National Compensatory Afforestation Fund" (National Fund) under the public account of India and the "State Compensatory Afforestation Fund-..... (name of State)" under public account of such State. 90% share of the compensatory levies is deposited in the State Fund.Details of funds disbursed to various States thereafter isattached at Annexure-I.Prior to this, no fund was released to the States as per CAF Act, 2016.
- (b) The details are attached at **Annexure-II**.
- (c) & (d) Yes sir. The annual plan of operation (APO) of State Authoritiesconsists mainly of activities related to protection and regeneration of forest and wildlife. APOs contain mandatory site specific activities like Compensatory Afforestation, Catchment Area Treatment Plan, Safety Zone Plantation etc., and non-site-specific activities like soil and moisture conservation works, forest fire prevention and control operations, assisted natural regeneration, artificial regeneration,

Silvicultural operations etc. All of these activities help in improving and increasing the green cover.Annual Plan of Operations (APO) also indicate implementation schedule of such activities, to be executed from the State Fund. The Act also provides for a comprehensive mechanism for undertaking qualitative and quantitative supervision, monitoring and evaluation of works being implemented from amounts available in the State Fund.

### Annexure-I

Annexure referred in the answer to the Lok Sabha Unstarred Question No. 4454 by SHRI VIJAY BAGHEL and SHRI ANNASAHEB SHANKAR JOLLE due for answer on 20.03.2020 regarding "Allocation of Funds under CAMPA"

Funds disbursed to the States by National Authority as per CAF Act, 2016 in August 2019				
S. No.	Name of the States	Funds disbursed (in crore Rupees)		
1	Odisha	5933.98		
2	Chhattisgarh	5791.70		
3	Madhya Pradesh	5196.69		
4	Jharkhand	4158.02		
5	Maharashtra	3844.24		
6	Telangana	3110.38		
7	Uttarakhand	2675.09		
8	Uttar Pradesh	1819.63		
9	Rajasthan	1748.26		
10	Andhra Pradesh	1734.81		
11	Himachal Pradesh	1660.72		
12	Arunachal Pradesh	1588.72		
13	Gujarat	1484.60		
14	Karnataka	1350.37		
15	Haryana	1282.65		
16	Punjab	1040.84		
17	Assam	560.81		
18	Bihar	522.95		
19	Sikkim	392.36		
20	Manipur	309.76		
21	Goa	238.16		
22	West Bengal	236.48		
23	Mizoram	212.98		
24	Tripura	183.65		
25	Meghalaya	163.31		
26	Tamil Nadu	113.42		

27	Kerala	81.59
	Total	47436.18

## Annexure - II

	Lok Sabha Unstarred Question No. 4454				
		Santioned			
APO Year	Name of Works	Physical	Sanction Amount (in lacs)		
1	2	3	4		
2017-18	Compensatory Afforestation	1780.448	2981.37		
	Block Plantation	3456.3	2884.03		
	Construction of Boundary Wall	3520 RM	146.54		
	Chainlink Fancing Work	58427 RM	317.38		
	Construction of Water Tank/Anicut/Stopdam/Water holes etc.	16 Nos.	442.12		
	Establishment of Kosa daba raily kukun camp	348 Nos.	1098.00		
	Establishment of Botanical Garden	1 No.	105.54		
	Development of Jungle Safari	1 No.	3059.14		
	Development of Vangram	97 Gram	964.00		
	Total 2017-18		11998.12		
2018-19	Compensatory Afforestation	2517.283 ha.	5923.77		
	Cleaning of old Bamboo Plantation work	5626.56 ha.	446.08		
	Block Plantation	6947.533 ha.	8380.80		
	Construction of Buildings	209 Nos.	1650.00		
	Silvicultural Operation works	38163 ha.	3064.00		
	Construction of Boundary Wall	36740 RM	1278.46		
	Chainlink Fancing Work	98548.63 RM	1523.27		
	Establishment of Patroling Camp	13 Nos.	75.24		
	Construction of Pillhars in forest areas	9503 Nos.	190.06		
	Construction of Water Tank/Anicut/Stopdam/Water holes etc.	491 Nos.	6110.32		
	Development of Forage grasses	6226 ha.	819.75		
	Construction of Forest Road/Rapta/Puliya	125 km & Pull Puliya	2397.58		
	Construction of Bariers	21 Nos.	336.00		
	Total 2018-19		32195.33		
2019-20	Compensatory Afforestation	1082.752 ha.	1838.45		
	Riverbank Plantation	180.00 ha.	167.63		
	Construction of Buildings	81 Nos.	586.64		
	Silvicultural Operation works	64321.23 ha.	5787.80		
	Construction of Boundary Wall	13321.60 RM	449.81		
	Chainlink Fancing Work	121520 RM	2404.00		
	Development of Forage grasses	655.23 ha.	125.32		
	Construction of Forest Road/Rapta/Puliya	98 KM	191.00		
	Construction of Bariers	11 Nos.	176.00		
	Soil Water Conservation works	LS	4004.00		
	Total 2019-20		15730.66		